

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 40 of 2010

Dated: 4th July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Mawana Sugar Ltd. Appellant(s)

Vs.

**Punjab Electricity Regulatory Commission
& Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen
Ms. Shikha Ohri

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri, Advocates for R-2.

ORDER

At the request of the parties, post the matter for hearing on **06.07.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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